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iron and steel production upto the ingot production stage. Thereafter, had the mill been in operation for the 44 days when it was out of order, 25,000 tons of slabs would have been produced for further processing. This shortfall was offset by the following action:—

- (i) 2000 tons of ingots were rolled directly on the plate mill.
- (ii) 7200 tons of ingots which became surplus due to the stoppage in the blooming mill were supplied to Durgapur Steel Works for rolling in the blooming mill there. There was spare rolling capacity in Durgapur for doing this.
- (iii) 5800 tons of ingots were supplied against an export order ahead of schedule.
- (iv) 11,500 tons of ingots were taken into stock to be ready for re-rolling immediately the blooming mill was put back into_commission_

Hindustan Steel are maintaing a separate account of expenses incurred on repairs to the mill and will charge these appropriately, after the report of the Committee of experts has been received, and responsibility fixed for the breakdown.

SECURITY MEASURES AT CAMBAY AND ANKLESHWAR

*125. SHRI J. H. JOSHI: Will the Minister of STEEL, MINES AND FUEL be pleased to state the security measures which have been taken for the protection of oil fields near and round about Cambay and Ankleshwar?

THE MINISTER OF MINES AND OIL (SHRI K D. MALAVIYA): A statement giving the required information is laid on the Table of the House.

STATEMENT

All drill-sites have been fenced by barbed wire 6 feet high with 5 strings and no outsider without a permit is allowed. Chowkidars are employed for guarding purposes. All traffic is controlled and is permitted to enter through one gate only. Smoking is restricted. No one is allowed to take match boxes etc., with him. Fire fighting arrangements also exist.

2. Entry of the visitors is restricted and visitors are permitted only twice **a** week. They are allowed to enter well premises only when they are issued permission to visit the wells by competent authorities in the Commission. Not more than 6 visitors are allowed at a time.

3. Apart from the above, the drill sites/projects authorities maintain liaison with the State Police so that in any emergency, their services can be easily requisitioned. Character and antecedents of the employees of the Commission at the various drill sites invariably verified projects are State Police. All foreigners through have to follow the procedure laid under the Registration down of Foreigners Rules.

STAY OF PAKISTANIS IN SAURASHTRA AND KUTCH

*126. SHRI J. H. JOSHI: Will the Minister of HOME AFFAIRS be pleased. to state:

(a) whether Government are aware that there are more than five thousand Pakistanis in Saurashtra and Kutch who are overstaying there;

(b) what steps are being taken to send them back; and

(c) whether Government have any machinery to collect information about their activities during their stay in India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) The number of Pakistani nationals overstaying in Saurashtra and Kutch on the 1st July, 1961, was only 1,267.

(b) They are being prosecuted and deported under the Foreigners Act,, 1946, where necessary.

(c) Yes.